

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.62/5262/2020

This the 9th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Dr. Rubeena Shaheen Aged about 45 years D/o Ghulam Ahmad Lone R/o Ishber Nishat, Srinagar.**Applicant**

(Advocate:- Mr. SALIH PIRZADA- Not Present)

Versus

1. State of J&K through Commissioner/Secretary to Government, Health and Medical Education Department, Civil Secretariat, Srinagar/Jammu & Anr.**Respondents**

(Advocate: Mr. _____)

**O R D E R
I O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 23.03.2021, nobody had joined the video conference on behalf of the applicant and today i.e. 09.07.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil